

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 10.02.2016

OA No. 291/00135/2014 with MA No. 291/00077/2014

Nemo for applicants.

Mr. S.S. Sharma, counsel for respondent no. 1.

Mr. V.D. Sharma, counsel for respondent no. 2.

Mr. D.C. Sharma, counsel for respondent no. 3.

Nemo for other respondents.

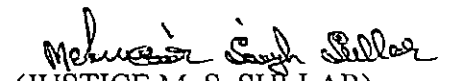
As is evident from the record that nobody had appeared on behalf of the applicants on 27.11.2015 and even today nobody is appearing on their behalf.

At the very outset learned counsel for the respondent no. 2 has stated at the bar that the grievances of the applicants have already been redressed by the respondents.

In this view of the matter, the Original Application and Misc. Application have become infructuous, which are hereby dismissed as such.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(JUSTICE M. S. SULLAR)
JUDICIAL MEMBER

Kumawat